

## Declaration of Assets and Liabilities

Year 2025-2026

I Md. Shahadat Husain, son/daughter/wife of Md. Motiur Rahman, aged 33 years, belonging to Bihar Legislative Assembly service and presently working as Order Paper Distributer, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Arzoo Parveen	Dependant-1 Name Md. Izzat Hussain	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	Rs. - 15000/-	Rs. - 5000/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) SBI, BVM - Rs.- 60000/- (2). Union Bank - Rs.- 55000/-	Rs.- 7000/- SBI, Phulwari Sharif Patna -	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy Rs.- 13485/- Half Yearly	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Honda S.P 125 BR1FF5645	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold - 5gm	Gold - 80gm Silver - 25gm	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Home Appliances Rs.- 25000/-	Nil	Nil	Nil	Nil

Note: Value of Bond / Shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\*Dependant here means a person substantially dependent on the income of the employee.

Md. Shahadat Husain

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	25 decimal Khata number-278 Khesra number-16	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Share in Ancestral Property (Till date share is not defined)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	Nil	Nil

	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil Assessment Year 2025-2026 Pan No.- AFWPH1752D	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

md. shahadat Hossain

**B. Personal Detail**

GPF/CPF/PRAN No. :- PRAN No.- 110165365409

Gender :- M (M/F)

Date of Birth :- 1 2 1 0 1 9 9 3 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar Legislative Assembly, Patna

(Full Name e.g. B.A.S.- Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature...*Md. Shahadat Husain*

Name of Employee: ...Md. Shahadat Husain

Place: PATNA

Designation: ...Order Paper Distributer

Date: 03-02-2026

Department: ...Bihar Legislative Assembly, Patna

*Md. Shahadat Husain*